

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1899
ANSWERED ON 05/08/2025

STATUS OF PM-KUSUM SCHEME IN UTTAR PRADESH

1899. DR. LAXMIKANT BAJPAYEE

will the minister of new and renewable energy be pleased to state:

- (a) the progress made so far under the Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PM-KUSUM) scheme in Uttar Pradesh, district-wise;
- (b) the details of demands received and fund allocation made to Uttar Pradesh under the said scheme during the last five years; and
- (c) the amount of financial assistance provided to the farmers of Uttar Pradesh under the scheme, the details thereof, component-wise and district-wise during the last five years?

ANSWER

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)**

(a) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States/UTs. The component-wise capacity sanctioned and installed in the State of Uttar Pradesh, till 30.06.2025, is as under:

Component	SIA for UP	Sanctioned	Installed
B (No. of pumps)	Department of Agriculture	1,10,948	66,487
A (in MW)	Uttar Pradesh New & Renewable Energy Development Agency	1	1
C (IPS) (No. of pumps)		12,000	4,135
C (FLS) (No. of pumps)		3,70,000	0

The district wise installation under PM-KUSUM scheme, as reported by SIAs of Uttar Pradesh is at **Annexure I**.

(b) & (c) In the PM KUSUM scheme, fund allocation is based on the progress made by the states against the allocated capacities. The details of central and state financial assistance available under the Scheme are annexed at **Annexure II**.

As on 30.06.2025, a total of Rs 398.24 Crore was released to the state of Uttar Pradesh during last five financial years, which includes Rs 362.26 Crore under Component B and Rs 35.98 Crore under Component C (IPS). No claim has been raised by the state for Component A and Component C (FLS).

**Annexure I referred to in reply to Part (a) of Rajya Sabha Unstarred Question No. 1899
for 05.08.2025**

District-wise physical progress under PM-KUSUM scheme for Uttar Pradesh State

S. No.	District Name	Component A (in MW)	Component B (No. of solar pumps)	Component C (IPS) (no. of Grid Connected pumps)	Component C (FLS)
1	Agra	0	429	0	0
2	Aligarh	0	510	10	0
3	Ambedkar Nagar	0	537	11	0
4	Amethi	0	537	5	0
5	Amroha	0	1874	41	0
6	Auraiya	0	206	3	0
7	Ayodhya	0	618	14	0
8	Azamgarh	0	795	20	0
9	Badaun	0	874	179	0
10	Baghpat	0	312	2	0
11	Bahraich	0	802	12	0
12	Ballia	0	659	13	0
13	Balrampur	0	326	3	0
14	Banda	0	1361	52	0
15	Barabanki	0	910	47	0
16	Bareilly	0	1343	95	0
17	Basti	0	1003	13	0
18	Bhadohi	0	249	5	0
19	Bijnor	0	1879	10	0
20	Bulandshahr	0	1176	12	0
21	Chandauli	0	715	14	0
22	Chitrakoot	0	666	68	0
23	Deoria	1	869	6	0
24	Etah	0	263	11	0
25	Etawah	0	449	16	0
26	Farrukhabad	0	926	8	0
27	Fatehpur	0	532	5	0
28	Firozabad	0	396	0	0
29	Gautam Buddha Nagar	0	287	4	0
30	Ghaziabad	0	262	1	0
31	Ghazipur	0	590	90	0
32	Gonda	0	841	2	0
33	Gorakhpur	0	622	3	0
34	Hamirpur	0	874	2	0
35	Hapur	0	550	4	0

36	Hardoi	0	1515	92	0
37	Hathras	0	184	0	0
38	Jalaun	0	321	8	0
39	Jaunpur	0	1068	135	0
40	Jhansi	0	2332	41	0
41	Kannauj	0	483	0	0
42	Kanpur Dehat	0	278	0	0
43	Kanpur Nagar	0	510	1	0
44	Kasganj	0	376	2	0
45	Kaushambi	0	284	1	0
46	Kushinagar	0	543	3	0
47	Lakhimpur Kheri	0	1353	180	0
48	Lalitpur	0	3550	270	0
49	Lucknow	0	1430	10	0
50	Maharajganj	0	876	0	0
51	Mahoba	0	1838	13	0
52	Mainpuri	0	417	6	0
53	Mathura	0	228	2	0
54	Mau	0	214	27	0
55	Meerut	0	387	41	0
56	Mirzapur	0	1445	163	0
57	Moradabad	0	1323	42	0
58	Muzaffarnagar	0	391	14	0
59	Pilibhit	0	1408	302	0
60	Pratapgarh	0	742	80	0
61	Prayagraj	0	2703	39	0
62	Raebareli	0	1067	0	0
63	Rampur	0	1919	63	0
64	Saharanpur	0	952	22	0
65	Sambhal	0	750	58	0
66	Sant Kabir Nagar	0	861	0	0
67	Shahjahanpur	0	1946	490	0
68	Shamli	0	318	0	0
69	Shrawasti	0	128	9	0
70	Siddharthnagar	0	507	1	0
71	Sitapur	0	1498	172	0
72	Sonbhadra	0	2556	845	0
73	Sultanpur	0	798	10	0
74	Unnao	0	1052	45	0
75	Varanasi	0	694	167	0
	Total	1	66487	4135	0

**Annexure II referred to in reply to Part (b) & (c) of Rajya Sabha Unstarred Question
No. 1899 for 05.08.2025**

Financial Assistance for various Components including Solar Plants under PM-KUSUM Scheme

Components, Targets & Criteria	Financial Assistance available
Component A:	Procurement Based Incentive (PBI) is provided to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for five years. There is no CFA under this Component.
Component B	<ul style="list-style-type: none"> • CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided.
Component C (Individual Pump Solarisation)	<ul style="list-style-type: none"> • However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. • In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary. • Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.
Component C (Feeder Level Solarisation)	For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.